

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3665
TO BE ANSWERED ON 16.03.2018

ADOPTION OF CHILDREN

3665. SHRI BHARTRUHARI MAHTAB:
SHRI SANJAY DHOTRE:
SHRI RAHUL SHEWALE:

Will the Minister of Women & Child Development be pleased to state:

- (a) whether in-country and inter country adoption of children by Indian/Foreign parents has declined during each of the last three years and the current year;
- (b) if so, the details thereof, State/UT-wise and the reasons therefor;
- (c) whether the Government has received requests/representations to simplify the procedure for adoption of children in the country;
- (d) if so, the details thereof, State/UT-wise along with the action taken/being taken thereon;
- (e) whether the Government has recently outlined certain 'special circumstances' to allow prospective parents to jump the queue in adoption of children in the country; and
- (f) if so, the details thereof along with the number of applications received and children adopted quoting such special circumstances so far across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): State/UT-wise number of In-country and Inter-country adoptions under the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) during the last three years and the current year is **Annexed**.
- (c) & (d): On the basis of inputs/ suggestions received from various stakeholders viz - Specialised Adoption Agencies (SAAs), Authorised Foreign Adoption Agencies (AFAAs), State Adoptions Resource Agencies (SARAs), District Child Protection Units (DCPUs), etc. and comments received after posting the draft Adoption Regulations on MWCD's website, the Adoption Regulations, 2017 has been framed by the CARA under Section 68(c) of JJ Act. The same has been notified by the Government of India under Section 2(3) of the said Act, which has come in force w.e.f. 16th January, 2017. These Regulations have been made keeping in mind the "best interests of the child" and for simplifying/streamlining the adoption process as well as for bringing greater transparency in the adoption system.
- (e) & (f): Prospective Adoptive Parents (PAPs) who have lost their child/children through known cause (sickness/accident) and Single woman over 40 years of age, as a class, are provided priority in accordance to Regulation 60 of Adoption Regulations 2017. Till date, applications of 380 single women have been received. And as of now, 13 PAPs and 18 single women have been given priority.

Annexure referred to in reply to part (a) of Rajya Sabha UnStarred Question No.3665 for 16.03.2018 raised by Dr. Bhartruhari Mahtab, Shri Sanjay Dhotre and Shri Rahul Shewale regarding “Adoption of Children”

Adoption Data (State-wise) for last three years and current year

S.No.	Name of	2014-2015		2015-2016		2016-2017		2017-18 (upto 09.03.2018)	
		In-Country	Inter-Country	In-Country	Inter-Country	In-Country	Inter-Country	In-Country	Inter-Country
1	Andaman	10	0	0	0	0	0	0	0
2	Andhra Pradesh	341	3	124	21	61	13	88	19
3	Assam	77	4	71	12	57	6	68	13
4	Arunachal Pradesh	6	0	0	0	0	0	0	0
5	Bihar	59	2	85	13	134	26	112	36
6	Chhattisgarh	54	0	46	6	60	7	73	14
7	Chandigarh	15	0	8	0	4	0	3	1
8	Delhi	126	56	92	86	134	34	78	36
9	Goa	16	0	10	2	29	1	12	1
10	Gujarat	153	22	120	23	108	21	79	27
11	Haryana	40	7	29	30	50	6	43	8
12	Himachal Pradesh	8	0	2	0	7	4	5	1
13	Jammu and Kashmir	0	0	0	0	0	1	0	0
14	Jharkhand	119	15	63	10	114	15	100	12
15	Karnataka	411	14	277	24	252	23	259	26
16	Kerala	199	14	120	23	129	16	114	18
17	Madhya Pradesh	114	1	72	8	170	35	155	29
18	Maharashtra	947	95	721	187	711	142	570	151
19	Mizoram	10	1	7	9	25	4	40	7
20	Manipur	8	0	6	3	12	8	4	5

21	Meghalaya	0	0	0	0	0	0	1	0
22	Nagaland	43	0	3	2	18	9	8	0
23	Odisha	198	33	229	35	202	48	183	59
24	Pondicherry	27	6	21	9	16	5	18	3
25	Punjab	53	26	40	34	61	24	57	28
26	Rajasthan	181	4	102	7	142	8	113	18
27	Sikkim	0	0	0	0	0	0	12	0
28	Meghalaya	11	0	9	5	9	1	6	2
29	Tripura	29	0	13	0	22	4	25	4
30	Tamilnadu	228	24	200	45	196	23	173	30
31	Telangana	0	15	239	23	149	42	125	37
32	Uttrakhand	12	1	10	0	9	6	8	3
33	Uttar Pradesh	193	4	124	12	126	26	141	43
34	West Bengal	300	27	168	37	203	20	147	29
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